NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008		
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd		
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others		
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard. Shri V. Venkateswara Rao, Ld Counsel for Respondent No.8.

The Ld. Counsel for Respondent requested some time, Hence, case is posted to 08-11-2017.

Member (T)

Member (J)

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